## FORM-23

## [See rule 84 (1) (a)]

(For use in Biennial Election when seat is contested)

Declaration of the result of Election under section 66 of the Representation of the People Act, 1951. Election to the Council of States by the elected members of Legislative Assembly of Bihar.

In pursuance of the provisions contained in section 66 of the Representation of the People Act, 1951, read with clause (a) of sub-rule (1) of rule 84 of the Conduct of Elections Rules 1961, I declare that:-

1. Shri Rajniti Prasad

Suri Tola, Mahendru,

Patna.

Sponsored by Rashtriya Janta Dal

2. Shri Mahendra Prasad

Vill.- Govindpur, P.O.- Modangani,

Dist- Jahanabad (Bihar).

Sponsored by Janta Dal (United)

Shri Ravishankar Prasad

42, East Boring Road, Nageshwar Colony, P.O.- G.P.O., Patna – 1 Sponsored by Bhartiya Janta Party

4. Shri Ali Anwar

104, Amitabh Kunj,

P.O.- G.P.O., P.S.- Budh Colony, Patna- 1. Sponsored by Jantal Dal (United)

Shri Mahendra Sahni

Muzaffarpur Ward No. 4, Head Post Office, P.S.- Brahampura, Muzaffarpur Sponsored by Janta Dal (United)

Shri Jabir Husain

247, M.I.G., Lohianagar,

Patna - 20

Sponsored by Rashtriya Janta Dal

have been duly elected to fill the seats in that House of 6 (six) members retiring on 2nd April, 2006 on the expiration of their term of office.

Place: Patna

Date: 29th March, 2006

Returning Officer